

NOTICE

Please take notice that Hon'ble Division Bench No. I comprising Hon'ble The Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will sit on 19.05.2022 at 10.30 A. M and take up the cases listed before Their Lordships through V.C.

By Order,

Dated the 18th May, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Sanjay Kumar Singh No.II)
Joint Registrar (L&C)/c



VACATION BENCH CAUSELIST For Thursday The 19th May 2022
COURT NO. 1 (THROUGH VC)
DIVISION BENCH (BENCH ID-24852)
AT 10:30 AM
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P (PIL)/4290/2021 side by side W.P.(PIL)- 4632/2019	SHIV SHANKAR SHARMA vs THE STATE OF JHARKHAND	RAJEEV KUMAR VIJAY RANJAN SINHA	AMIT KUMAR DAS SAURAV KUMAR RAJIV RANJAN ADVOCATE GENERAL PRASHANT PALLAV SAHAY GAURAV PIYUSH RAHUL LAMBA MADAN PRASAD
IA NO, 4349/2022 (For Modification of Order), 7340/2021 (For Grant of interim order) PREVENTION OF MONEY LAUNDERING ACT.				
2	W.P (PIL)/727/2022 side by side W.P.(PIL)- 4290/2021	SHIV SHANKAR SHARMA vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RAJEEV KUMAR VIJAY RANJAN SINHA	PRASHANT PALLAV SAURAV KUMAR RAJIV RANJAN ADVOCATE GENERAL AMIT KUMAR DAS MADAN PRASAD AMRITANSH VATS SHIVAM UTKARSH SAHAY

IA NO, 2717/2022 (For Grant of interim order)
MINES MATTER

Orders

3	WP/4632/2019 side by side W.P.(PIL)- 4290/2021	ARUN KUMAR DUBEY vs THE DIRECTOR DIRECTORATE OF ENFORCEMENT	RAJEEV KUMAR VIJAY RANJAN SINHA SHALINI KUMARI KAUSHALYA KUMARI	ADVOCATE GENERAL SAURAV KUMAR SHIVAM UTKARSH SAHAY MANOJ TANDON PRASHANT PALLAV RAJIV SINHA SAHAY GAURAV PIYUSH RAJIV RANJAN AMIT KUMAR DAS AJIT KUMAR
IA NO, 4183/2022 (For Amendment Petition) OTHERS				